

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No. HHC/Rules/22(25)/83-

Dated: 3.11.2016

NOTIFICATION

In exercise of the powers conferred under Rule 2 (1)(g)(i) read with Column 3(b), Table under Rule 5, of **the Himachal Pradesh Judicial Service Rules, 2004**, the High Court of Himachal Pradesh is pleased to make the following amendment in Regulation “**The Himachal Pradesh Judicial Service (Promotion from amongst the Civil Judges (Sr. Divn) to the posts of District/Additional District Judges on the basis of limited Competitive Examination), Regulations, 2005**”:-

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| Short title | 1. These Regulations shall be called “ The Himachal Pradesh Judicial Service (Promotion from amongst the Civil Judges (Sr. Divn) to the posts of District/Additional District Judges on the basis of limited Competitive Examination), (3rd Amendment 2016) Regulations, 2005. ” |
| Commencement | 2. These shall come into force with immediate effect. |
| Amendment | 3. Regulation No.5 (h) “ The Land Acquisition Act, 1894 ” of “ Civil Law including local laws of Himachal Pradesh ” of “ The Himachal Pradesh Judicial Service (Promotion from amongst the Civil Judges (Sr. Divn) to the posts of District/Additional District Judges on the basis of limited Competitive Examination), Regulations, 2005 , shall stand deleted and substituted by “ The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 ”, after substitution the regulation 5(h) shall read as under:-
(h) The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. |

**BY ORDER OF THE
HIGH COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No. HHC/Rules/22(25)/83-

Dated: 3.11.2016

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5. The Secretary, H.P. Public Service Commission Shimla-2. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Vigilance)/Registrar(Rules)/Registrar (Admn.)/Registrar(Judicial) and C.P.C. High Court of H.P. Shimla.
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8. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
9. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla - 171005.
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(Virender Sharma)
Registrar (Rules)